

1	2	3
8. Jammu & Kashmir		1
9. Karnataka	39	15
10. Kerala	2	—
11. Madhya Pradesh	6	—
12. Maharashtra	81	15
13. Manipur	—	—
14. Orissa	1	—
15. Punjab	1	2
16. Rajasthan	1	—
17. Tamil Nadu	62	5
18. Uttar Pradesh	2	—
19. West Bengal	—	—
20. Delhi	1	—
21. Pondicherry	—	—
22. Chandigarh	—	—
23. Tripura	—	1
24. Andaman & Nicobar	—	—
25. Arunachal Pradesh	—	—
26. Dadra & Nagar Haveli	—	—
27. Daman & Diu	—	—
28. Lakshadweep	—	—
29. Meghalaya	—	—
30. Mizoram	—	—
31. Nagaland	—	—
32. Sikkim	1	—
<b>Total</b>	<b>231</b>	<b>46</b>

[English]

**Telefilm on WCD**

4798. DR. ARVIND SHARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of proposals received from private producers of telefilms for production of telefilms/video films on 'Women and Child Development' since 1.6.95 to 31.5.96;

(b) the details of proposals out of these cleared so far; and

(c) the time by which the remaining proposals are likely to be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c) 101 proposals on various subjects relating to women and child development have been received from private producers during the period 1.6.95 to 31.5.96 for production of video films. Out of these, four proposals have so far been cleared. In March 1996, the Department decided to commission production of 40 video spots through Doordarshan in preference over telefilms/video films.

**Promotion of Cultural Visits**

4799. SHRI N. S. V. CHITTHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the office for the promotion of cultural visits of troupes overseas, has been opened in Madras;

(b) if so, the details thereof; and

(c) the total number of persons and organisations that have enrolled with the office for chances to go overseas?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) No, Sir.

(b) and (c) Do not arise.

**Free Ration to Employees of Civil G.T.**

4800. SHRI R. B. RAI : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware that employees of Civil G.T. under the Army Service Corps from several units are not getting their free-ration, notwithstanding the provision for the same; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Civilian personnel of Civil G.T. units under Army Service Corps are entitled to the facility of free rations for the duration for which they are moved from their permanent peace locations and are operating in the field concessional areas Civil G.T. employees wherever authorised free rations are being issued the same as per their entitlements.

**Link of Krishna-Godavri-Cauveri Rivers**

4801. SHRI B. DHARMABIKSHAM : Will the Minister of WATER RESOURCES be pleased to state: